

FORM A
PUBLIC ANNOUNCEMENT
[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

FOR THE ATTENTION OF THE CREDITORS OF BALGOPAL DISTRIBUTORS PRIVATE LIMITED		
RELEVANT PARTICULARS		
1.	Name of corporate debtor	Balgopal Distributors Private Limited
2.	Date of incorporation of corporate debtor	06-03-2008
3.	Authority under which corporate debtor is incorporated / registered	ROC - Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51909WB2008PTC123780
5.	Address of the registered office and principal office (if any) of corporate debtor	235/2A, A. J. C. Bose Road, 3 rd Floor, Kolkata- 700 020
6.	Insolvency commencement date in respect of corporate debtor	17-02-2020 (Order as issued by the Hon'ble NCLT, Kolkata)
7.	Estimated date of closure of insolvency resolution process	14.08.2020 (180 days from the CIRP commencement date)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name- Kailash Kumar Rathi Regn No.- IBBI/IPA-001/IP-P00547/2017-18/10977
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: 91 Burtolla Street, 2 nd Floor, Kolkata 700007 Email Id : kailashk.rathi@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: 91 Burtolla Street, 2 nd Floor, Kolkata 700007 Email: cirp.balgopal@rediffmail.com
11.	Last date for submission of claims	08-03-2020 (14 days from the date of receipt of intimation of order to the Interim Resolution Professional i.e. 24.02.2020)
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the class(es) : N.A.
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link for downloading forms: https://ibbi.gov.in/home/downloads NIL

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of Balgopal Distributors Private Limited on 17-02-2020.

Kailash Kumar Rathi

KAILASH KUMAR RATHI
Insolvency Professional

Reg. No. IBBI/PA-001/IP-P00547/2017-18/10977

The creditors of Balgopal Distributors Private Limited, are hereby called upon to submit their claims with proof on or before 08-03-2020 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means (in prescribed forms).

Submission of false or misleading proofs of claim shall attract penalties.

Date: 24th Feb, 2020
Place: Kolkata

Kailash Kumar Rathi
(KAILASH KUMAR RATHI)
(Interim Resolution Professional)

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